

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.13284 of 2023

Bihar Federation of Women Lawyers

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Ms. Shama Sinha, Advocate

Ms. Anukriti Jaipurayar, Advocate

For the Respondent/s : Mr.

CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE PARTHA SARTHY

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 14-09-2023

Post on 18.09.2023.

(K. Vinod Chandran, CJ)

(Partha Sarthy, J)

Anushka/-

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